

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/814(CHE)2024
PETITION NUMBER : CP(IB)/298(CHE)2021
NAME OF THE APPLICANT : A Pitchai (RP) Ketan Chottalal Bagadia
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Rule 11 NCLT Ruels, 2016

ORDER

Ld. Counsel Mr. Althaf M Hussain for the RP. Ld. Counsel Mr. M.L. Ganesh for the Financial Creditor.

This IA has been filed to take on record the Report dated 12.03.2024 under Section 99 of the code.

Copy of the report be served on the parties.

Reply be filed within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

Report is taken on record and **IA(IBC)/814(CHE)/2024 is disposed off.**

The Applicant is directed to file the report in the main CP and the Respondent is directed to file the reply in the main CP.

CP(IB)/298(CHE)/2021 is already listed on 22.04.2024 for hearing.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk